

CENTRAL ADMINISTRATIVE TRIBUNAL

ERNAKULAM BENCH

DATED TUESDAY THE ELEVENTH APRIL NINETEEN HUNDRED
AND EIGHTY NINE

Present

Hon'ble Shri S.P. Mukerji, Vice Chairman
and

Hon'ble Shri G. Sreedharan Nair, Judicial Member

ORIGINAL APPLICATION 52/89

P.K. Vijayakumar

....Applicant

v.

1. The Director, Advanced Training Institute, Giddi, Madras - 32.
2. The Principal, Model Industrial Training Institute, Baypoor, Calicut.
3. Shri E.C. Sasidharan, Group Instructor, Model Industrial Training Institute, Baypoor, Calicut.

....Respondents

M/s. M.K. Damodaran,
C.T. Ravikumar &
K.S. Saira

Counsel for the
....applicant

Mr. P.A. Mohammad ACGSC

Counsel for
....respondents R1 & R2

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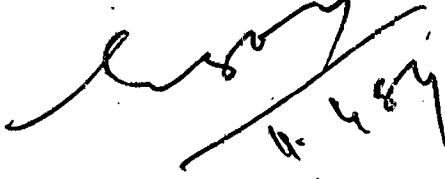
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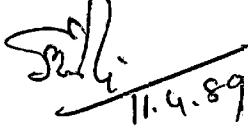
Hon'ble Shri G. Sreedharan Nair, Judicial Member.

Though the Original Application was not listed for hearing today, but only the Mise. Petition No.131/89, as agreed to by the counsel on either side in the Original

Application, we have taken up for consideration and heard the counsel on either side.

2. The relief that is claimed in the application is to quash the order dated 12.12.1988 by which the applicant was reverted to the post of Workshop Attendant. In the reply filed by the respondents it is stated that subsequent to the impugned order the applicant has been promoted to the post of Assistant Store Keeper with effect from 6.3.1989. In view of this, the counsel of the applicant submitted that the Original Application need not be pursued further. Accordingly we close the Original Application.


(G. SREEDHARAN NAIR)
Member (Judicial)


(S.P. MUKERJI)
Vice Chairman

11.4.1989

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